

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

Subject: Appointment against the State Cadre posts of Data Entry Operators in Subordinate Courts of the State advertised, vide Notification No. 986 dated 20.02.2014.

ORDER

No.: 415

Dated: 12.07.2019

Consequent upon the finalization of the selection process and preparation of select list by the Selection Committee, constituted for recruitment to the State Cadre posts of Data Entry Operators in Subordinate Courts of the State, advertised vide High Court Notification No. 986 dated 20.02.2014, and the approval of the recommendations of the Selection Committee by Hon'ble the Chief Justice, the following candidates in order of their merit are temporarily appointed as Data Entry Operators in the Pay Scale of Rs. 25500-81100 (revised) in Subordinate Courts of the State:

A) Select list (ST Category):

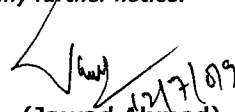
S. No.	Roll No.	Name, Parentage & Address
1	04/DEO/JK	Mukhtiyar Ahmad Khan S/o Mohd. Amin Khan R/o Asthan Nar Urpash, Ganderbal
2	15/DEO/JK	Tsewang Nurboo S/o Tsewang Spalbar R/o Stok, Leh

B) Select list SC Category

S. No.	Roll No.	Name, Parentage & Address
1	32/DEO/JK	Deepak Kumar S/o Bhagat Ram R/o Ward No. 16, Shiva Nagar, Kathua

- Note:-** a) Posting orders of appointees shall be issued separately.
b) *Appointees belonging to Kashmir and Ladakh divisions shall report to the office of Principal Secretary to Hon'ble the Chief Justice at Srinagar and the appointee belonging to Jammu division shall report to the office of the Registrar Judicial, High Court wing, Jammu within a period of 10 days from the date of issuance of posting order for collecting their appointment/posting orders. In case any appointee fails to collect his appointment/posting order within the stipulated period of 10 days, his appointment shall be deemed cancelled without any further notice.*

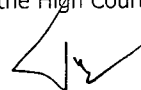
By Order.


(Jawad Ahmed)
Principal Secretary to
Hon'ble the Chief Justice

No.: 502-506/Psy 344 Dated: 12-07-2019

Copy to the:

1. Registrar General, High Court of Jammu and Kashmir.
2. Registrar Vigilance, High Court of Jammu and Kashmir.
3. Registrar Rules, High Court of Jammu and Kashmir.
4. Director, Information with the request to publish the select list in Daily Newspapers having wide circulation in all the three divisions of the State.
5. Incharge NIC, High Court Wing, Srinagar for uploading on the High Court Web site.


Principal Secretary to
Hon'ble the Chief Justice